

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO.1834

TO BE ANSWERED ON JULY 27, 2016

HOUSING FOR POOR

No. 1834 PROF. CHINTAMANI MALVIYA:
SHRIMATI DARSHANA VIKRAM JARDOSH:
SHRIMATI NEELAM SONKER:
SHRI GOPAL SHETTY:
SHRI P.K. BIJU:
SHRI RAGHAV LAKHANPAL:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the State-wise number of residential units made for urban poor and handed over to them in the country during the last three years and the current financial year;
- (b) whether there is any shortfall in target set and final delivery made;
- (c) if so, the reasons therefor;
- (d) the State-wise number of residential units being constructed for urban poor in the current year; and
- (e) the amount earmarked for this purpose?

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ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION
(RAO INDERJIT SINGH)

(a) to (e): Under the earlier schemes of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY), Government of India has extended central assistance to States/UTs for providing housing to urban poor. Government has also launched 'Pradhan Mantri Awas Yojana-Housing for All (Urban)' Mission on 25.06.2015 to provide central assistance to States/UTs for addressing housing requirement of all eligible urban poor.

Housing being a State subject, it is for the States/UTs to set targets and determine shortfalls, if any. In Budget Estimates for the FY 2016-17, Rs. 4875 crore has been earmarked for PMAY(U) mission.

The details of residential units constructed for urban poor, under progress and occupied in last three years and the current financial year under JNNURM, RAY & PMAY (U) is at Annexure.

Details of residential units constructed for urban poor and occupied in last three years and the current financial year as on date under JNNURM, RAY & PMAY(U)

(as on 21st July 2016)

Sl. No.	Name of the State	Houses Constructed	Houses under construction	Houses Occupied*
1	A&N Island (UT)	-	-	-
2	Andhra Pradesh	9,022	15,853	24,490
3	Arunanchal Pradesh	320	2,288	244
4	Assam	1,486	3,160	2,635
5	Bihar	12,548	13,384	24,073
6	Chandigarh (UT)	4,960	-	9,765
7	Chhattisgarh	10,026	13,432	7,869
8	D&N Haveli (UT)	96	48	96
9	Daman & Diu (UT)	-	-	-
10	Delhi (UT)	12,500	28,080	560
11	Goa	-	-	-
12	Gujarat	33,846	43,919	44,602
13	Haryana	1,954	2,636	1,675
14	Himachal Pradesh	746	1,612	342
15	Jammu & Kashmir	3,915	7,326	5,445
16	Jharkhand	7,173	4,815	7,237
17	Karnataka	14,073	10,095	15,568
18	Kerala	6,400	7,360	7,003
19	Lakshdweep (UT)	-	-	-
20	Madhya Pradesh	18,425	7,326	18,974
21	Maharashtra	50,729	45,468	61,369
22	Manipur	1,532	8	1,552
23	Meghalaya	420	588	203
24	Mizoram	1,709	179	784
25	Nagaland	3,068	1,593	4,273
26	Orissa	6,433	8,053	5,885
27	Puducherry (UT)	960	152	871
28	Punjab	3,832	959	1,567
29	Rajasthan	32,692	21,774	36,870
30	Sikkim	208	33	149
31	TamilNadu	47,926	29,238	41,069
32	Telangana	3,333	10,217	23,088
33	Tripura	780	2,855	630
34	Uttar Pradesh	22,397	19,205	20,972
35	Uttrakhand	1,234	2,881	942
36	West Bengal	43,332	19,992	44,162
Grand Total :-		3,58,075	3,24,529	4,14,964

*Houses occupied figure also includes details for those houses which have been occupied during last three years and current year but their construction work was completed during preceeding years

O/o - Deputy Chief (MIS)